

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(42) TCP 33/2011

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.09.2019**

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta.
V/s
SKG Consultant & Engineering Pvt Ltd.

SECTION: 397-398 OF THE COMPANIES ACT.

ORDER

1. The Learned Representatives for both the sides are present.
2. On the request of the Learned counsel matter is adjourned to **09.12.2019** at
2.30 PM.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

16.09.2019
Aah